

**FORM A**

**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF KASATA HOMETECH (INDIA) PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	KASATA HOMETECH (INDIA) PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	20/07/2009
3.	Authority under which corporate debtor is incorporated / registered	ROC-MUMBAI
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45202MH2009PTC194229
5.	Address of the registered office and principal office (if any) of corporate debtor	SHOP NO.5, CASA BLENCA DESTINATION ARCHITECTURE PLOT NO.45, SECTOR 11, CBD BELAPUR NAVI MUMBAI MH 400614 IN
6.	Insolvency commencement date in respect of corporate debtor	01.10.2019 (Copy of order received by IRP on 03.10.2019 at 15:43hrs from Counsel of Financial Creditor)
7.	Estimated date of closure of insolvency resolution process	04.04.2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	JUGRAJ SINGH BEDI IBBI/IPA-001/IP-P00731/2017-18/11208
9.	Address and e-mail of the interim resolution professional, as registered with the Board	JSBA House, 1250 Ground Floor Mukherjee Nagar Delhi-110009 Email Id: <a href="mailto:jb@jsba.in">jb@jsba.in</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	JSBA House, 1250 Ground Floor Mukherjee Nagar Delhi-110009 Email Id: <a href="mailto:jb@jsba.in">jb@jsba.in</a>
11.	Last date for submission of claims	17.10.2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Unsecured Financial Creditors
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	a) Name: Jeetendra Rajpal Daryani Regd. No: IBBI/IPA-001/IP-P00678/2017-18/11146  b) Name: Prakash Nath Mishra Regd. No: IBBI/IPA-003/IP-N000115/2017-18/11219  c) Name: Prabhakar Bhat Regd. No: IBBI/IPA-001/IP-P00299/2017-18/10543
14.	(a) Relevant Forms and  (b) Details of authorized representatives are available at:	Web link: <a href="https://www.ibbi.gov.in/downloadform.html">https://www.ibbi.gov.in/downloadform.html</a>  1. Mr. Jeetendra Rajpal Daryani Address: 501, Tulip CHS Ltd., Satguru Gardens, Chendani, Thane Maharashtra-400603 Email Id: <a href="mailto:nikhil564@yahoo.com">nikhil564@yahoo.com</a>  2. Mr. Prakash Nath Mishra Address: S-31 Regimental Plaza, Bitco Point, Nashik Road, Maharashtra-422101 Email Id: <a href="mailto:prakash@pmishra.in">prakash@pmishra.in</a>  3. Mr. Prabhakar Bhat Address: Plot No 81 Flat No. 7, Shital, Jain Mandir Marg, Behind old SIES College, Sion West, Mumbai-400022 Email Id: <a href="mailto:sukkhe@gmail.com">sukkhe@gmail.com</a>

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the KASATA HOMETECH(INDIA) PRIVATE LIMITED on 01.10.2019. Copy of order received by IRP from Counsel of Financial Creditor on 03.10.2019.



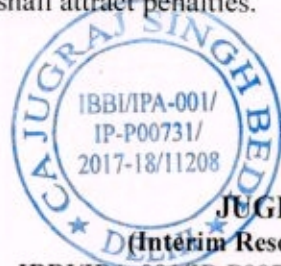
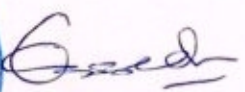
The creditors of KASATA HOMETECH (INDIA) PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 17.10.2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [Homebuyers and Debentureholders ] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 04.10.2019  
Place: Delhi

  
  
sd/-  
**JUGRAJ SINGH BEDI**  
(Interim Resolution Professional)  
IBBI/PA-001/IP-P00731/2017-18/11208